COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 OF 2016

Dated: 12th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Essar Power Gujarat Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Vivek Mathur

Counsel for the Respondent(s): Ms. Suparna Srivastava

Ms. Sanjna Dua for R-1

Mr. M.G.Ramachandran Mr. Shubham Arya

Mr. Polkit Agarwal for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>03.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

mk/vt